ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/34735/2026	RAJENDRA BEHERA	BIBHUPRASAD MISHRA	BADAGADA /222 /2026
	BLAPL/12312/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam
		STATE OF ODISHA		Spl/0000020/2026
2	D-BLAPL/31894/2026	ANADI @ DIPU MALLICK @ DAS	AKSHAYA KUMAR PANDEY	PIPLI /384 /2024
	BLAPL/12313/2026	VS	VS	3RD ADDL. DISTRICT JUDGE,PURI(Puri)
		STATE OF ODISHA		ST/0000863/2024
3	D-BLAPL/34959/2026	DANIAL BADA	SAMARENDRA BAHADUR	TALSARA /70 /2024
	BLAPL/12314/2026	VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
		STATE OF ODISHA		ST/0000111/2024
4	D-BLAPL/33934/2026	JAGYAN BEHERA	NARASINGH NARAYAN NAYAK	PURUSHOTTAMPUR /268 /2026
	BLAPL/12315/2026	VS	VS	SPECIAL JUDGE(POCSO), BERHAMPUR
		STATE OF ODISHA		Spl/0000070/2026
5	D-BLAPL/33862/2026	PRATIMA BEHERA	MANAS KUMAR CHAND	/ /0
	BLAPL/12316/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000207/2026
6	D-BLAPL/34793/2026	LITU @ MOHAMMAD RIHAN @ M.D. RIHAN	SK. ZAFARULLA	DHENKANAL TOWN /754 /2026
	BLAPL/12317/2026	VS	VS	SPECIAL JUDGE,DHENKANAL(Dhenkana
		STATE OF ODISHA		Spl/0000033/2026
7	D-BLAPL/34824/2026	BIDYUT KUMAR BAGH	ARIJEET MISHRA	NANDAPUR /84 /2018
	BLAPL/12318/2026	VS	VS	S.D.J.M.,KORAPUT(Koraput)
		STATE OF ODISHA		GR/0001131/2018
8	D-BLAPL/34962/2026	HEERALAL YADAV	JAYANTA KUMAR MAJHI	/ /0
	BLAPL/12319/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000360/2026
9	D-BLAPL/34917/2026	HERO@ SK. SAJAN	DIBYA JYOTI SAHOO	MARINE PS AT BALARAMGADI /74 /202
	BLAPL/12320/2026	VS	VS	S.D.J.M.,BALASORE(Baleshwar)
		STATE OF ODISHA		CT/0000988/2026
10	D-BLAPL/34790/2026	PRAFULLA GANTA	SOUBHAGYA KUMAR DASH	/ /
	BLAPL/12321/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
		STATE OF ODISHA		2(B)CC/0000002/2026
11	D-BLAPL/34908/2026	PRASANTA KUMAR JAL @ NILU @ PRASHANTA KUMAR JAL	SUDHANSU SEKHAR DASH	NARLA /167 /2026
	BLAPL/12322/2026	VS	VS	J.M.F.C.,MADANPUR-RAMPUR(Kalahand
		STATE OF ODISHA		CT/0000374/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/34883/2026	PRASANJIT DAS	SUBHASHIS MISHRA	BHUBANESWAR VIGILANCE /24 /2026
	BLAPL/12323/2026	VS	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(
		STATE OF ODISHA(VIG.)		GR/0000028/2026
13	D-BLAPL/34980/2026	SANJAYA MIRDHA	ROHIT KUMAR SUNA	/ /
	BLAPL/12324/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000022/2026
14	D-BLAPL/34806/2026	PRAKASH PRADHAN @ MUKTA	BHAWANI SANKAR PANIGRAHI	TANGI (KHURDA) /774 /2023
	BLAPL/12325/2026	VS	VS	2ND A.D.J,KHURDA(Khordha)
		STATE OF ODISHA		ST/0000155/2024
15	D-BLAPL/34941/2026	LAXMAN BURUDI	SARBESWAR SAHOO	SEMILLIGUDA /111 /2025
	BLAPL/12326/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000109/2025
16	D-BLAPL/34874/2026	SAMBIT PRAKASH BAHUBALENDRA	UPASIKA SAMANTARAY	TOMANDO /420 /2026
	BLAPL/12327/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000684/2026
17	D-BLAPL/34931/2026	AJAYA BAGH	AJIT KUMAR RAUT	NCB BHUBANESWAR /5 /2026
	BLAPL/12328/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		UNION OF INDIA		TR/0000049/2026
18	D-BLAPL/34875/2026	DINESH HATI @NARU	PRAMOD RANJAN BEHERA	BANHARPALI /215 /2026
	BLAPL/12329/2026	VS	VS	J.M.F.C.LAKHANPUR(Jharsuguda)
		STATE OF ODISHA		CT/0000579/2026
19	D-BLAPL/34933/2026	SAMIMA BEGUM	SMRUTI RANJAN ROUT	/ /0
	BLAPL/12330/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000100/2026
20	D-BLAPL/34950/2026	NALI @ NALIN @ LALIN MOHANTY	AMULYA RATNA PANDA	BERHAMPUR /112 /2025
	BLAPL/12331/2026	VS	VS	A.D.J., NILGIRI(Baleshwar)
		STATE OF ODISHA		ST/0000114/2025
21	D-BLAPL/34886/2026	BUDDHADEB BISWAL @ CHIAN	BHARAT BHUSAN ROUTRAY	BIJEPUR /260 /2025
	BLAPL/12332/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		STATE OF ODISHA		Spl/0000056/2025
22	D-BLAPL/33538/2026	LALITA HARIJAN	AMLAN SHAKTI PAUL	PAPADAHANDI /7 /2026
	BLAPL/12333/2026	VS	VS	SPECIAL JUDGE(POCSO), NABARANGP
		STATE OF ODISHA		TR/0000005/2026
23	D-BLAPL/34526/2026	SIDHU @LITUA BEHERA @LITU BEHERA	JUDHISTHIR SAHOO	DHENKANAL TOWN /277 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12334/2026	VS	VS	SPECIAL JUDGE,DHENKANAL(Dhenkana
		STATE OF ODISHA		Spl/0000010/2026
24	D-BLAPL/34076/2026	KARU KUMAR	KISHORE KUMAR MISHRA	/ /0
	BLAPL/12335/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000455/2026
25	D-BLAPL/34947/2026	B. TARENI @ TARINI PATRO @ RAJU	UPASIKA SAMANTARAY	DIGAPAHANDI /439 /2026
	BLAPL/12336/2026	VS	VS	J.M.F.C.,DIGAPAHANDI(Ganjam)
		STATE OF ODISHA		GR/0000474/2026
26	D-BLAPL/34365/2026	RAIBU MUKHI	RADHARAMAN DAS NAYAK	JHARPOKHARIA /289 /2023
	BLAPL/12337/2026	VS	VS	2ND A.D.J., BARIPADA(Mayurbhanj)
		STATE OF ODISHA		ST/0000140/2024
27	D-BLAPL/32352/2026	RAMESH PASWAN	LOKANATH NAIK	G.R.P.S. /55 /2026
	BLAPL/12338/2026	VS	VS	1ST A.D.J., CUTTACK(Cuttack)
		STATE OF ODISHA		ST/0000161/2026
28	D-BLAPL/34787/2026	GORILA RABI @G.RABI	SOUBHAGYA KUMAR DASH	/ /
	BLAPL/12339/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
		STATE OF ODISHA		2(B)CC/0000002/2026
29	D-BLAPL/34829/2026	ARYAMAN PATTNAYAK	ARIJEET MISHRA	NCB BHUBANESWAR /4 /2025
	BLAPL/12340/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000378/2025
30	D-BLAPL/34862/2026	TAPAN KUMAR PATRA @ TUKUNA	SIDHARTHA SANKAR RAY (2)	PADMAPUR /121 /2023
	BLAPL/12341/2026	VS	VS	A.D.J., GUNUPUR(Rayagada)
		STATE OF ODISHA		TR/0000100/2023
31	D-BLAPL/34654/2026	RAGHUNATH MAHANTY	DHARITRI MISHRA	NCB BHUBANESWAR /8 /2026
	BLAPL/12342/2026	VS	VS	SPECIAL JUDGE,BHADRAK(Bhadrak)
		STATE OF ODISHA		Spl/0000049/2026
32	D-BLAPL/33417/2026	DILAKI PARIDA	PRAFULLA KUMAR MAHAPATRA	KHALLIKOTE /635 /2026
	BLAPL/12343/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
		STATE OF ODISHA		GR/0001635/2026
33	D-BLAPL/34422/2026	SANDEEP TIWARI	DIPTI RANJAN BHOKTA	BARGAON /337 /2026
	BLAPL/12344/2026	VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)
		STATE OF ODISHA		GR/0001152/2026
34	D-BLAPL/33634/2026	BHAGABAN PANGI	JUGALA KISHORE PANDA	Judambo /1 /2022
	BLAPL/12345/2026	VS	VS	A.D.J.,MALKANGIRI(Malkangiri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		CT/0000045/2022
35	D-BLAPL/28027/2026	MILU@JAYARAM BHUE	RAMANANDA THANARATI	LARAMBA /21 /2026
	BLAPL/12346/2026	VS	VS	SPECIAL JUDGE (POCSO), BALANGIR(E
		STATE OF ODISHA		Spl/0000007/2026
36	D-BLAPL/34737/2026	NEJIA SABAR	BIBHUPRASAD MISHRA	BADAGADA /234 /2026
	BLAPL/12347/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjar
		STATE OF ODISHA		Spl/0000022/2026
37	D-BLAPL/34955/2026	RANJAN SAHOO	BISWARANJAN DALAI	MAHAKALPARA /282 /2025
	BLAPL/12348/2026	VS	VS	A.D.J.,KENDRAPARA(Kendrapara)
		STATE OF ODISHA		ST/0000011/2026
38	D-BLAPL/34882/2026	PARAS BHANU	BHARAT BHUSAN ROUTRAY	PATNAGARH /139 /2022
	BLAPL/12349/2026	VS	VS	A.D.J,PATNAGARH(Balangir)
		STATE OF ODISHA		SC/0000039/2026
39	D-BLAPL/34359/2026	PRASANT @ PRASANTA MIRDHA	PRAJIT KUMAR PRADHAN	RAIRAKHOL /47 /2026
	BLAPL/12350/2026	VS	VS	ADDL.SESSIONS JUDGE CUM SPL JUDG
		STATE OF ODISHA		ST/0000022/2026
40	D-BLAPL/34494/2026	KATIYA @ NISHIKANTA MAHALIK	BHABANI SHANKAR DASPARIDA	SORO /131 /2025
	BLAPL/12351/2026	VS	VS	A.D.J., SORO(Baleshwar)
		STATE OF ODISHA		ST/0000227/2025
41	D-BLAPL/34985/2026	TOPHAN SENAPATI @ PRADHAN	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /195 /2025
	BLAPL/12352/2026	VS	VS	A.D.J.,BHANJANAGAR(Ganjam)
		STATE OF ODISHA		ST/0000150/2025
42	D-BLAPL/34578/2026	DURYODHAN PRADHAN	SACHIDANANDA PADHEE	SONEPUR /362 /2026
	BLAPL/12353/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000135/2026
43	D-BLAPL/34420/2026	BHABANI @ BHABANI SHANKAR BARIK	JUGALA KISHORE PANDA	KANTAMAL /157 /2026
	BLAPL/12354/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000175/2026
44	D-BLAPL/34999/2026	SOMANATH BEHERA	AMITAV TRIPATHY	/ /0
	BLAPL/12355/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		2(A)CC/0000032/2026
45	D-BLAPL/34307/2026	AMOSH BHATRA	JAGADIP SAHOO	DASMANTAPUR /93 /2026
	BLAPL/12356/2026	VS	VS	J.M.F.C.,DASMANTAPUR(Koraput)
		STATE OF ODISHA		GR/0000088/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/34551/2026	LINGARAJ SWAIN	BIJAY KUMAR BEHERA	NIRAKARPUR /273 /2025
	BLAPL/12357/2026	VS	VS	2ND A.D.J,KHURDA(Khordha)
		STATE OF ODISHA		ST/0000178/2025
47	D-BLAPL/34936/2026	CHANDAN BEHERA	AMULYA RATNA PANDA	KHUNTUNI /132 /2026
	BLAPL/12358/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		ST/0000123/2026
48	D-BLAPL/34841/2026	RAJAB SK	BISWORANJAN SWAIN	ROURKELA GRPS. /138 /2026
	BLAPL/12359/2026	VS	VS	SPECIAL JUDGE,ROURKELA(Sundargarh
		STATE OF ODISHA		Spl/0000043/2026
49	D-BLAPL/35011/2026	SAMEER KAHNAR	SOUMYA KANTA TRIPATHY	/ /
	BLAPL/12360/2026	VS	VS	A.D.J.,CHATRAPUR(Ganjam)
		STATE OF ODISHA		2(A)CC/0000031/2026
50	D-BLAPL/34860/2026	PATITA BAGH	ROHIT KUMAR SUNA	/ /0
	BLAPL/12361/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		SPL. 2(a)C.C./0000021/2026
51	D-BLAPL/34998/2026	RAIBA DIGAL	SOUMYA KANTA TRIPATHY	/ /
	BLAPL/12362/2026	VS	VS	A.D.J.,CHATRAPUR(Ganjam)
		STATE OF ODISHA		2(A)CC/0000030/2026
52	D-BLAPL/33282/2026	GHANASHYAM NAIK	AMLAN SHAKTI PAUL	DEOGARH /382 /2026
	BLAPL/12363/2026	VS	VS	SPECIAL JUDGE,DEOGARH(Debagarh)
		STATE OF ODISHA		Spl/0000023/2026
53	D-CMP/53133/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	/ /
	CMP/2010/2026	VS	VS	DISTRICT & SESIONS JUDGE,BARIPADA
		SHRUTI KUMARI SINGH		RFA/0000021/2023
54	D-CMP/54248/2026	MAYADHAR ROUT	SUSANTA KUMAR BARAL	/ /
	CMP/2011/2026	VS	VS	CIVIL JUDGE (SD),ATHMALLIK(Anugul
		BDO, ATHAMALLIK PANCHAYAT SAMITI,ANGUL		EXECUTION CASE/0000014/2024
55	D-CMP/54072/2026	SITA PATEL	BYOMOKESH SAHOO	/ /
	CMP/2012/2026	VS	VS	CIVIL JUDGE (SD),SUNDERGARH(Sunda
		SUDARSAN PATEL		IA/0000050/2026
56	D-CMP/54247/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	/ /
	CMP/2013/2026	VS	VS	SR CIVIL JUDGE (COMMERCIAL COUR
		PRAFULLA CHANDRA PANDA		CS/0000120/2024
57	D-CMP/51970/2026	KISHORE KEDIA	SOURAV SUMAN BHUYAN	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/2014/2026	VS	VS	CIVIL JUDGE (JD),JHARSUGUDA(Jharsug
		HARSH VARDHAN TIBREWAL		CS/0000008/2012
58	D-CMP/50359/2026	GAURAHARI MALLIK @ GAURAHARI MALLICK	SAMIR KUMAR MISHRA, SR.ADV.	/ /
	CMP/2015/2026	VS	VS	CIVIL JUDGE (JD),BALASORE(Baleshwar
		SUNIL KUMAR BISWAS		CS/0002214/2022
59	D-CMP/54261/2026	NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	SIDDHARTH SAHU	/ /
	CMP/2016/2026	VS	VS	CIVIL JUDGE (SD),ROURKELA(Sundarga
		C. CHANDRAMATHY AMMA		EXECUTION CASE/0000006/1984
60	D-CMP/53967/2026	GAGAN BIHARI KASTHA	SOUBHAGYA SWAIN	/ /
	CMP/2017/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		RAMACHANDRA KASTHA		CS/0002154/2010
61	D-CMP/52703/2026	GOPAL BARIK	SOURAV SUMAN BHUYAN	/ /
	CMP/2018/2026	VS	VS	1ST A.D.J., PURI(Puri)
		MAGI BARIK		Fao/0000002/2026
62	D-CONTC/54301/2026	HARAPRIYA BEHERA	ADV.	/ /
	CONTC/7900/2026	VS	VS	()
		GIRISH S.N, IAS		//
63	D-CONTC/54338/2026	KABIRAJ PALEI	ADV	/ /
	CONTC/7901/2026	VS	VS	()
		SHUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.		//
64	D-CONTC/54311/2026	PANKAJ KUMAR NAYAK	ADV.	/ /
	CONTC/7902/2026	VS	VS	()
		GIRISH S.N, IAS,SECRETARY TO GOVT., DEPARTMENT OF HEALTH AND FAMILY WELFARE		//
65	D-CONTC/53786/2026	DURJYODHAN SABAR	ADV.	/ /
	CONTC/7903/2026	VS	VS	()
		V.KEERTHI VASAN, I.A.S		//
66	D-CONTC/54245/2026	RAJANI KANTA MOHANTA	ADV	/ /
	CONTC/7904/2026	VS	VS	()
		SHRI GIRISH S.N, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT., BHUBANESWAR		//
67	D-CONTC/54289/2026	DAMODAR SAMAL	ADV.	/ /
	CONTC/7905/2026	VS	VS	()
		JISUCHRISTA DAS, TAHASILDAR, RAJNAGAR		//
68	D-CONTC/53265/2026	MAMATA MALLICK	ADV	/ /
	CONTC/7906/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		SWARUP NANDAN BEHERA, TAHASILDAR, KUJANG		//
69	D-CONTC/54342/2026	CHITTA RANJAN NAYAK	ADV	/ /
	CONTC/7907/2026	VS	VS	()
		J. SONAL, COLLECTOR AND DISTRICT MAGISTRATE,JAGATSINGHPUR		//
70	D-CONTC/54243/2026	PRATIMA PRADHAN	ADV	/ /
	CONTC/7908/2026	VS	VS	()
		DR.SWATI MISHRA , OAS, REGISTRAR ,UTKAL UNIVERSITY,BHUBANESWAR		//
71	D-CONTC/54244/2026	RANGALATA SWAIN	ADV	/ /
	CONTC/7909/2026	VS	VS	()
		PROFESSOR CHANDI PRASAD NANDA, VICE CHANCELLOR UTKAL UNIVERSITY, BHUBANESWAR		//
72	D-CONTC/46697/2026	GOBARDHAN SAHOO	ADV.	/ /
	CONTC/7910/2026	VS	VS	()
		SOVA SHARMA, IAS		//
73	D-CONTC/54390/2026	SUPRAVA MAHAPATRA	ADV	/ /
	CONTC/7911/2026	VS	VS	()
		DR. MRINALINI DARSWAL, PRINCIPAL SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT.		//
74	D-CONTC/30786/2026	SK.JALILUDDIN	ADV.	/ /
	CONTC/7912/2026	VS	VS	()
		KUINI JENA, OAS, TAHASILDAR, KENDRAPARA		//
75	D-CONTC/46645/2026	LAMBODAR PRADHAN	ADV.	/ /
	CONTC/7913/2026	VS	VS	()
		SOVA SHARMA, IAS, PRINCIPAL SECY TO GOVT., WATER RESOURCES DEPT., BHUBANESWAR		//
76	D-CONTC/54425/2026	DROUPADI PRADHAN	DIBYAJYOTI NAYAK	/ /
	CONTC/7914/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
77	D-CONTC/54427/2026	GYANARANJAN PRUSTY	SOUMYA JYOTI BISWAL	/ /
	CONTC/7915/2026	VS	VS	()
		SACHIN RAMACHANDRA YADAV ,I.A.S		//
78	D-CONTC/46738/2026	DINESH KUMAR MODI	JAYDEEP PAL	/ /
	CONTC/7916/2026	VS	VS	()
		DATTATRAYA BHAUSAHEB SHINDHE, IAS		//
79	D-CONTC/54344/2026	PURNA CHANDRA JENA	ADV	/ /
	CONTC/7917/2026	VS	VS	()
		SHUBHA SHARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/54183/2026	MANAGING COMMITTEE OF GANDHIJEE HIGH SCHOOL, RANMAL, KALAHANDI	ADV.	/ /
	CONTC/7918/2026	VS	VS	()
		N.S.THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//
81	D-CONTC/54400/2026	ANIL MOHANTY	ADV	/ /
	CONTC/7919/2026	VS	VS	()
		RABI NARAYAN ACHARYA, OAS ,TAHASILDAR MAHAKALAPADA,KENDRAPARA		//
82	D-CONTC/54372/2026	BANAMALI BEHERA	ADV.	/ /
	CONTC/7920/2026	VS	VS	()
		AMBIKA BHUYAN, TAHASILDAR, BAHANAGA		//
83	D-CONTC/54241/2026	KISHORE KUMAR PATRA	ADV	/ /
	CONTC/7921/2026	VS	VS	()
		SANJAY KUMAR SINGH, SECRETARY WORKS DEPTT.		//
84	D-CONTC/54403/2026	SOUMYA MOHANTY	ADV.	/ /
	CONTC/7922/2026	VS	VS	()
		JAYANTA KUMAR JAYASINGH, TAHASILDAR, BHUBANESWAR		//
85	D-CONTC/54009/2026	SARAT KUMAR MANGARAJ	ADV.	/ /
	CONTC/7923/2026	VS	VS	()
		DR.ARABINDA KUMAR PADHEE, SECRETARY TO GOVT. OF ORISSA		//
86	D-CONTC/54404/2026	NARAYAN DAS GUPTA	JAYDEEP PAL	/ /
	CONTC/7924/2026	VS	VS	()
		DEVDUTT PRADHAN, TAHASILDAR, SADAR, KATAK		//
87	D-CONTC/54419/2026	BUDHESWAR JENA	ADV.	/ /
	CONTC/7925/2026	VS	VS	()
		JUGALESWARI DAS, IAS		//
88	D-CONTC/54362/2026	NIRUPAMA DASH	BINOD KUMAR HATI	/ /
	CONTC/7926/2026	VS	VS	()
		GAURAV SHIVAKI ISALWAR,IAS, COLLECTOR, BALANGIR		//
89	D-CONTC/54431/2026	RAJ KISHORE DAS	SOUMYA JYOTI BISWAL	/ /
	CONTC/7927/2026	VS	VS	()
		SACHIN RAMACHANDRA YADAV ,I.A.S		//
90	D-CONTC/54430/2026	SABITRI SAHU	SOUMYA JYOTI BISWAL	/ /
	CONTC/7928/2026	VS	VS	()
		SACHIN RAMACHANDRA YADAV ,I.A.S		//
91	D-CONTC/54446/2026	DRAUPADI JAIN	ADV.	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7929/2026	VS	VS	()
		GANGADHAR NAIK, SECRETARY, ORISSA STATE HOUSING BOARD, BHUBANESWAR		//
92	D-CONTC/54443/2026	DILLIP KUMAR NAYAK	ADV.	/ /
	CONTC/7930/2026	VS	VS	()
		UPENDRA KUMAR MALLICK, DEPUTY GENERAL MANAGER(HR) NEE, OPTCL, KHURDA		//
93	D-CRLA/33792/2026	ARAJIT SAHOO @ ARIJIT	PABITRA KUMAR NAYAK	TIRTOL /185 /2024
	CRLA/1086/2026	VS	VS	AD-HOC A.D.J.(FTSC),JAGATSINGHPUR
		STATE OF ODISHA		Spl/0000036/2024
94	D-CRLA/33293/2026	INFORMANT	DR.SURENDRA KUMAR DAS	PATTAPUR (DIGAPAHANDI) /132 /2025
	CRLA/1087/2026	VS	VS	SPECIAL JUDGE(POCSO), BERHAMPUR
		STATE OF ODISHA		Spl/0000030/2025
95	D-CRLA/34601/2026	JITU GOUDA	AMIT KUMAR SAHU	NANDAPUR /99 /2025
	CRLA/1088/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000133/2025
96	D-CRLA/34814/2026	JHANTU @ SUSANTA MOHANTA	BIGYAN KUMAR SHARMA (SR. ADV.)	BARIPADA TOWN /624 /2023
	CRLA/1089/2026	VS	VS	AD-HOC A.D.J.(FTSC),BARIPADA(Mayur
		STATE OF ODISHA		Spl/0000117/2023
97	D-CRLA/26161/2026	SURAJ CHHURIA	SWETA DASH	BAREIPALI /184 /2023
	CRLA/1090/2026	VS	VS	SPECIAL JUDGE (POCSO), SAMBALPUR
		STATE OF ODISHA		Spl/0000041/2023
98	D-CRLA/33632/2026	BISU@BISWANATH SAHOO	PUSPAMITRA MOHAPATRA	CANTONMENT ROAD /54 /2026
	CRLA/1091/2026	VS	VS	AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000042/2026
99	D-CRLLP/34918/2026	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A	PAPADAHANDI /223 /2025
	CRLLP/98/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,NAWA
		DIBAKARA GOUDA		CT/0000006/2026
100	D-CRLMA/33138/2026	NITYANANDA BARIK	ATUL TRIPATHY	NAIKANI-DIHI /256 /2021
	CRLMA/144/2026	VS	VS	()
		STATE OF ODISHA		//
101	D-CRLMA/34283/2026	JAY KISHAN MEHRA	MAHES DAS	TUMUDIBANDHA /28 /2026
	CRLMA/145/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000093/2026
102	D-CRLMC/33900/2025	DINESH KUMAR RATHI	ALOK KUMAR MOHAPATRA	GOSANINUAGAM /141 /2020
	CRLMC/4245/2026	VS	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		DIRECTORATE OF ENFORCEMENT, BHUBANESWAR		CRLMC(PMLA)/0000001/2025
103	D-CRLMC/34708/2026	SASHIBHUSAN DAS	ACHYUTANANDA PATTANAIK	BEGUNIA P.S. /269 /2026
	CRLMC/4246/2026	VS	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BE
		STATE OF ODISHA		TR/0000575/2026
104	D-CRLMC/34414/2026	BIJAY DAS @ BIJAYA KUMAR DAS	RAJESH RANJAN SAHOO	MANGALA BAG /201 /1994
	CRLMC/4247/2026	VS	VS	PRESIDING OFFICER, DESIGNATED CO
		STATE OF ODISHA		ST/0000258/2022
105	D-CRLMC/40148/2025	ATUL KUMAR JENA @ ATUL JENA	MANOJ KUMAR PATI	RAIBANIA /43 /2025
	CRLMC/4248/2026	VS	VS	SPECIAL JUDGE (POCSO), BALASORE(E
		STATE OF ODISHA		Spl/0000153/2025
106	D-CRLMC/34767/2026	SHIBA NARAYAN PANDA	GOPINATH MISHRA, SR.ADV.	SAMBALPUR VIGILANCE /51 /2005
	CRLMC/4249/2026	VS	VS	SPL.JUDGE (VIG), SUNDERGARH(Sunda
		STATE OF ODISHA(G.A)		CT/0000023/2007
107	D-CRLMC/31284/2026	KUNAL KUMAR SAHOO	LALIT KUMAR MAHARANA	NIKIRAI /9 /2021
	CRLMC/4250/2026	VS	VS	J.M.F.C,KENDRAPARA(Kendrapara)
		STATE OF ODISHA		GR/0000142/2021
108	D-CRLMC/7198/2026	M/S. GOODSHINE CONCLAVE PVT. LTD., KOLKATA	SUSHANTA HARICHANDAN	/ /0
	CRLMC/4251/2026	VS	VS	J.M.F.C.(III),CUTTACK(Cuttack)
		STATE OF ODISHA		ICC/0000551/2018
109	D-CRLMC/31299/2026	SANTILATA SAHOO	LALIT KUMAR MAHARANA	NIKIRAI /9 /2021
	CRLMC/4252/2026	VS	VS	J.M.F.C,KENDRAPARA(Kendrapara)
		STATE OF ODISHA		GR/0000142/2021
110	D-CRLMC/34813/2026	BASANTA KUMAR MOHANTY	SAMARENDRA MOHANTY	/ /0
	CRLMC/4253/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		ICC/0000095/2026
111	D-CRLMC/7201/2026	M/S. DAGA TRADE AND HOLDINGS PVT. LTD., KOLKATA	SUSHANTA HARICHANDAN	/ /0
	CRLMC/4254/2026	VS	VS	J.M.F.C.(III),CUTTACK(Cuttack)
		STATE OF ODISHA		ICC/0000549/2018
112	D-CRLMC/34801/2026	LAXMIDHAR JENA	JUGALA KISHORE PANDA	AUL /123 /2019
	CRLMC/4255/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		STATE OF ODISHA		ST/0000212/2025
113	D-CRLMC/33897/2025	AJAYA KUMAR PANDA	ALOK KUMAR MOHAPATRA	GOSANINUAGAM /141 /2020
	CRLMC/4256/2026	VS	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
		DIRECTORATE OF ENFORCEMENT, BBSR		CRLMC(PMLA)/0000001/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/34911/2026	PADMALOCHAN SAHU	JAGABANDHU SAHU	SOHELLA /104 /2023
	CRLMC/4257/2026	VS	VS	J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEI
		STATE OF ODISHA		GR/0000309/2023
115	D-CRLMC/33898/2025	AJIT KUMAR BARADA	ALOK KUMAR MOHAPATRA	GOSANINUAGAM /141 /2020
	CRLMC/4258/2026	VS	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
		DIRECTORATE OF ENFORCEMENT, BBSR		CRLMC(PMLA)/0000001/2025
116	D-CRLMC/35016/2026	M/S. MEENAKSHI CONSTRUCTION PVT. LTD., MAYURBHANJ	ANUPAM DASH	/ /0
	CRLMC/4259/2026	VS	VS	S.D.M.,BARIPADA(Mayurbhanj)
		SUB-DIVISIONAL MAGISTRATE, BARIPADA,MAYURBHANJ		CMC/0000038/2026
117	D-CRLMC/33903/2025	VISHAL KUMAR AGARWAL	ALOK KUMAR MOHAPATRA	GOSANINUAGAM /141 /2020
	CRLMC/4260/2026	VS	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
		DIRECTORATE OF ENFORCEMENT,BHUBANESWAR		CRLMC(PMLA)/0000001/2025
118	D-CRLMC/33103/2026	SRIKANT RANA @ BALI	JAYDEEP PAL	DHENKANAL TOWN /247 /2025
	CRLMC/4261/2026	VS	VS	DISTRICT & SESSIONS JUDGE,DHENKA
		STATE OF ODISHA		CT/0000008/2026
119	D-CRLMC/34895/2026	HARISHANKAR PRADHAN	SUBRAT KUMAR NANDA	MAHILA P.S.(BBSR) /253 /2025
	CRLMC/4262/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001607/2025
120	D-CRLMC/33918/2026	MALAYA KUMAR KAR	SASWATA PATNAIK	PARADEEP MODEL /122 /2024
	CRLMC/4263/2026	VS	VS	J.M.F.C.,KUJANG(Jagatsinghapur)
		STATE OF ODISHA		GR/0000502/2024
121	D-CRLMC/34848/2026	JAYANTI SWAIN	SUKANTA KUMAR NAYAK	RAJKANIKA /309 /2023
	CRLMC/4264/2026	VS	VS	J.M.F.C,AUL(Kendrapara)
		STATE OF ODISHA		GR/0000732/2023
122	D-CRLMC/5759/2026	PRAFULLA KUMAR PANDA	JYOTSNARANI RATH	CHOUDWAR /92 /2020
	CRLMC/4265/2026	VS	VS	1ST A.D.J., CUTTACK(Cuttack)
		STATE OF ODISHA		CRA/0000100/2023
123	D-CRLMC/34890/2026	KABULI @ BABULI BEHERA @ LAMBODAR BEHERA	PRAVASH CHANDRA JENA	NALCO /71 /2007
	CRLMC/4266/2026	VS	VS	CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI
		STATE OF ODISHA		CT/0001092/2007
124	D-CRLMC/32215/2026	MITU @ PRASANTA PRADHAN	KABIRAJ PRADHAN	TANGI (KHURDA) /219 /2020
	CRLMC/4267/2026	VS	VS	J.M.F.C,TANGI(Khordha)
		STATE OF ODISHA		GR/0000305/2020
125	D-CRLMC/34301/2026	SANDIP @PAPUN BHANJDEO	SAILABALA JENA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4268/2026	VS	VS	J.M.F.C.,BOLANGIR(Balangir)
		STATE OF ODISHA		CMC/0000010/2022
126	D-CRLMP/34878/2026	NISHAKAR KHATUA	ASHOK KUMAR SAHOO	PARADEEP LOCK /114 /2012
	CRLMP/1981/2026	VS	VS	()
		STATE OF ODISHA		//
127	D-CRLMP/34777/2026	KISHOR KUMAR KHORA	SAMVIT MOHANTY	/ /0
	CRLMP/1982/2026	VS	VS	()
		STATE OF ODISHA		//
128	D-CRLMP/34920/2026	BISHNU CHARAN MOHANTY	HARAPRASAD PANDA	/ /
	CRLMP/1983/2026	VS	VS	()
		STATE OF ODISHA		//
129	D-CRLMP/34854/2026	RATIKANTA ROUT	RANJIT MOHANTY	/ /0
	CRLMP/1984/2026	VS	VS	()
		STATE OF ODISHA		//
130	D-CRLMP/7727/2026	INFORMANT	BISWAJIT PASAYAT	BALICHANDRAPUR /127 /2024
	CRLMP/1985/2026	VS	VS	()
		STATE OF ODISHA		//
131	D-CRLMP/33142/2026	JITA PRIYADARSHINI	SANJIB KHANDAYATRAY	MAHILA P.S. BUXIBAZAR /130 /2026
	CRLMP/1986/2026	VS	VS	()
		STATE OF ODISHA		//
132	D-CRLMP/34865/2026	BIKASH CHANDRA SWAIN	SATYABRATA MOHANTY (1)	/ /
	CRLMP/1987/2026	VS	VS	()
		STATE OF ODISHA		//
133	D-CRLMP/34919/2026	OM PRAKASH SINGH	HARAPRASAD PANDA	/ /
	CRLMP/1988/2026	VS	VS	()
		STATE OF ODISHA		//
134	D-CRLMP/34988/2026	SANJAY KUMAR DAS	RAKESH KUMAR ROUTRAY	/ /0
	CRLMP/1989/2026	VS	VS	()
		STATE OF ODISHA		//
135	D-CRLREV/34025/2026	SOUMYA RANJAN ROUT	JAMINI KANTA DAS	/ /0
	CRLREV/854/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		MONALISHA SWAIN		CRA/0000157/2024
136	D-CRLREV/13045/2026	HITESH KUMAR BAGARTTI	PRASANTA KUMAR SAHOO	NAYAPALLI P.S. /146 /2014
	CRLREV/855/2026	VS	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		REPUBLIC OF INDIA (CBI)		TR/0000001/2018
137	D-EXP/54150/2026	NABA KISHOR BISWAL	SIBA PRASAD PATI	/ /
	EXP/176/2026	VS	VS	()
		STATE OF ODISHA		//
138	D-FAO/38737/2026	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRAMOD KUMAR TRIPATHY	/ /
	FAO/1062/2026	VS	VS	COMNR.FOR EMPLOYEES COMP./ASST
		ALOK KUMAR ROUT		EC/0000168/2023
139	D-LAA/53591/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	/ /
	LAA/198/2026	VS	VS	THE PO, LAR AND R AUTHORITY, CUT
		JYOSHNA MOHAPATRA		LAR/0000064/2024
140	D-LAA/51002/2026	DEPUTY CHIEF ENGINEER(CONSTRUCTION-I), EAST COAST RAILWAY, BHUBANESWAR	AJAY KUMAR ROY, SR.PANEL COUNSEL, GOVT. OF INDIA	/ /
	LAA/199/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		PRAVAT SAHOO		LA/0000340/2022
141	D-LAA/53592/2026	SPECIAL LAND ACQUISITION OFFICER OF SUBARNAREKHA IRRIGATION PROJECT BARIPADA	DEBASHIS TRIPATHY,A.G.A	/ /
	LAA/200/2026	VS	VS	THE PO, LAR AND R AUTHORITY, CUT
		RAJENDRA BEHERA		LAR/0000330/2023
142	D-LAA/53593/2026	SPECIAL LAND ACQUISITION OFFICER,SUBARNAREKHA IRRIGATION PROJECT,BARIPADA	DEBASHIS TRIPATHY,A.G.A.	/ /
	LAA/201/2026	VS	VS	THE PO, LAR AND R AUTHORITY, CUT
		PRAMOD TRIPATHY		LAR/0000025/2024
143	D-LAA/53611/2026	SPECIAL LAND ACQUISITION OFFICER, SUBARNAREKHA IRRIGATION PROJECT BARIPADA	DEBASIS TRIPATHY,A.G.A	/ /
	LAA/202/2026	VS	VS	THE PO, LAR AND R AUTHORITY, CUT
		KAMALAKANTA DANDAPAT		LA/0000026/2024
144	D-RPFAM/53989/2026	PRAMOD KUMAR SAHOO @ CHANIA	TAPASWINI SINHA	/ /
	RPFAM/311/2026	VS	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur
		JYOTSNARANI SAHOO		Crp/0000095/2025
145	D-RSA/51826/2026	SHANKAR PRASAD GUPTA	SUBHADUTTA ROUTRAY	/ /
	RSA/583/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		DHARMESH GUPTA		RFA/0000009/2026
146	D-RSA/53418/2026	LAXMI HIKAKA	BUDHIRAM DAS	/ /
	RSA/584/2026	VS	VS	A.D.J.,CUM SPECIAL JUDGE,BISSAMCU
		GOVINDA HIKAKA		RFA/0000013/2024
147	D-TRPCRL/34300/2026	INFORMANT	SOUMYA RANJAN PATI	KOREI /186 /2026
	TRPCRL/100/2026	VS	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapu
		STATE OF ODISHA		Spl/0000072/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-TRPCRL/34984/2026	KANHU CHARAN MAHARANA	LAXMAN PRADHAN	MUNIGUDA /188 /2025
	TRPCRL/101/2026	VS	VS	CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIG
		STATE OF ODISHA		GR/0000330/2025
149	D-WA/54090/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	/ /
	WA/1530/2026	VS	VS	()
		BASUDEV SHG,TERAMANPUR, RAHAMA		//
150	D-WA/54393/2026	SANJAY MALLICK	SAIBRATA RATH	/ /
	WA/1531/2026	VS	VS	()
		CHAMELI OJHA		//
151	D-WA/54093/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	/ /
	WA/1532/2026	VS	VS	()
		NILAKANTHESWAR SHG, JAGATSINGHPUR		//
152	D-WA/54091/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	/ /
	WA/1533/2026	VS	VS	()
		MOTHER TERESA SHG, JANAPAL KUJANG ,JAGATSINGHPUR		//
153	D-WA/54094/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	/ /
	WA/1534/2026	VS	VS	()
		SABUJIMA MAHASANGHA, BIRIDI,JAGATSINGHPUR		//
154	D-WA/54095/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	/ /
	WA/1535/2026	VS	VS	()
		NILIMA MAHASANGHA, RAGHUNATHPUR		//
155	D-WP(C)/51626/2026	KUMARI TARENI PANIGRAHI	SANGRAM JENA	/ /
	WP(C)/38043/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WP(C)/54417/2026	SUSANTA KUMAR DEHURY @ SUSANTA DEHURY	DEBASHISHA HOTA	/ /
	WP(C)/38044/2026	VS	VS	()
		TAHASILDAR -CUM LAND ACQUISITION OFFICER, SADAR, DHENKANAL		//
157	D-WP(C)/52314/2026	PRATIK KUMAR GOUDA	SURESH KUMAR PANDA	/ /
	WP(C)/38045/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WP(C)/54260/2026	DR. BAIRAGI CHARAN PANDA	ATUL TRIPATHY	/ /
	WP(C)/38046/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-WP(C)/54307/2026	DINESH KUMAR SABAR	PRADEEP KUMAR MAHAPATRA	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/38047/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/54144/2026	SUDHIR CHANDRA MUDULI	AKHAND	/ /
	WP(C)/38048/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/54313/2026	ANIL KUMAR SAHU	SUSANTA KUMAR LENKA	/ /
	WP(C)/38049/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WP(C)/54320/2026	ARAKSHITA BARIK	KUNAL KUMAR SWAIN	/ /
	WP(C)/38050/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/54145/2026	SARASWATI SWAIN	SWATI MONALISA KAR	/ /
	WP(C)/38051/2026	VS	VS	()
		COLLECTOR, KATAKA		//
164	D-WP(C)/54318/2026	PRABHAT KUMAR SABAR	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/38052/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/52734/2026	KANCHANBALA PATRA	JYOTIRMAY GUPTA	/ /
	WP(C)/38053/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/54180/2026	DEBASISH TRIPATHY	SOUBHAGYA SWAIN	/ /
	WP(C)/38054/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/54239/2026	BIJAYA LAXMI SETHY	ASIT KUMAR JENA	/ /
	WP(C)/38055/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/54060/2026	BHAGIRATHI MOHAPATRA	ANKIT PRASAD	/ /
	WP(C)/38056/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/54366/2026	ASHOK KUMAR DASH	ANUPAM RATH	/ /
	WP(C)/38057/2026	VS	VS	()
		INDIAN BANK, CHENNAI, TAMIL NADU		//
170	D-WP(C)/52930/2026	DASARATH JENA	SAMEER KUMAR DAS	/ /
	WP(C)/38058/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
171	D-WP(C)/52318/2026	SANTOSH KUMAR RATH	SURESH KUMAR PANDA	/ /
	WP(C)/38059/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/54263/2026	M/S JAICO ELECTRONICS PVT LTD.	SIDHARTH SHANKAR PADHY	/ /
	WP(C)/38060/2026	VS	VS	()
		ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD		//
173	D-WP(C)/54368/2026	DEBABRATA DHAL	ASIT KUMAR CHOUDHURY	/ /
	WP(C)/38061/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/54046/2026	MD. ZARIF	ROHIT RANJAN RAY	/ /
	WP(C)/38062/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/54065/2026	SANATAN PRADHAN	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/38063/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/52635/2026	SATRUGHNA SAHOO	SAMEER KUMAR DAS	/ /
	WP(C)/38064/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/52383/2026	LALA CHANDRAKANTA CHAND	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/38065/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/54264/2026	M/S AL BABA STEELS PVT LTD	RANJAN KUMAR ROUT	/ /
	WP(C)/38066/2026	VS	VS	()
		REGISTRAR, DEBT RECOVERY TRIBUNAL , CUTTACK		//
179	D-WP(C)/54048/2026	LALIT NARAYAN PARIDA	TUKUNA KUMAR MISHRA	/ /
	WP(C)/38067/2026	VS	VS	()
		COLLECTOR, KORAPUT		//
180	D-WP(C)/54279/2026	MAHARAJ BADASETH	SATYAJIT MOHAPATRA (2)	/ /
	WP(C)/38068/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/54265/2026	ALEKHA BEHERA	DEBASIS ROUT	/ /
	WP(C)/38069/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/54302/2026	REENA SATNAMI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38070/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/54271/2026	BHABANI LENKA	SUKANTA KUMAR NAYAK (2)	/ /
	WP(C)/38071/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/53968/2026	SUBODHA KUMAR PRADHAN	ABHAS MOHANTY	/ /
	WP(C)/38072/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/54068/2026	M/S.TAJ BOOK STORE, SAMBALPUR, MOHAMMAED ZAKIR HUSSAIN	BIJAY BANERJEE	/ /
	WP(C)/38073/2026	VS	VS	()
		COMMISSIONER OF CENTRAL EXCISE AND GST, ODISHA, BHUBANESWAR		//
186	D-WP(C)/54391/2026	SATYANARAYAN BADU	MANAS RANJAN BAUG	/ /
	WP(C)/38074/2026	VS	VS	()
		SUB- COLLECTOR, BHUBANESWAR		//
187	D-WP(C)/54067/2026	PARTHASARATHI PALEI	LAXMIKANTA MOHANTY	/ /
	WP(C)/38075/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/54106/2026	PADMABATI PRADHAN	PRINCE PATNAIK	/ /
	WP(C)/38076/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/54274/2026	ISWAR BISHI	BHARATI DASH	/ /
	WP(C)/38077/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/54304/2026	GOURANG DISARI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38078/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/54415/2026	MANASWINI PRADHAN	NARENDRA KUMAR SAHOO	/ /
	WP(C)/38079/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/54416/2026	ASWINI BALIARSINGH	NARENDRA KUMAR SAHOO	/ /
	WP(C)/38080/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/54130/2026	LOKESH LENKA	RAMASHISH ACHARYA	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/38081/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//
194	D-WP(C)/54205/2026	M/S.BANSAL ENTERPRISES, KEONJHAR	SARADA PRASANNA SARANGI	/ /
	WP(C)/38082/2026	VS	VS	()
		STATE BANK OF INDIA, BARBIL, KEONJHAR		//
195	D-WP(C)/54190/2026	SOUDAMINI SAHOO	MANOJ KUMAR MOHANTY	/ /
	WP(C)/38083/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/54041/2026	PRIYANKA PRIYADARSHINI	BISWAJIT PASAYAT	/ /
	WP(C)/38084/2026	VS	VS	()
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//
197	D-WP(C)/54518/2026	M/S.SHARMIK SURAKHYA ENTERPRISE, SAMBALPUR	DIPTI RANJAN BHOKTA	/ /
	WP(C)/38085/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/54299/2026	URBASI PANI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38086/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/54300/2026	KANHEI CHARAN SAHOO	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38087/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/54487/2026	SURESH TOPPO	ANAND CHANDRA SWAIN	/ /
	WP(C)/38088/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/54208/2026	SABITA RANI BEHERA	JITENDRA KUMAR LENKA	/ /
	WP(C)/38089/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/53367/2026	UNION OF INDIA	SATYA NARAYAN PATTANAIK, A.C.G.C	/ /
	WP(C)/38090/2026	VS	VS	()
		AMARESH PATI		//
203	D-WP(C)/54209/2026	PRANITA SWAIN	BIBHUTI RANJAN SWAIN	/ /
	WP(C)/38091/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/54166/2026	SATYABHAMA SAHOO	RAMASHISH ACHARYA	/ /
	WP(C)/38092/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
205	D-WP(C)/53387/2026	PRATAP CHANDRA BEHERA	DHIRENDRA KUMAR DAS	/ /
	WP(C)/38093/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/54211/2026	SASHIKANTA JENA	BIGYAN KUMAR SHARMA	/ /
	WP(C)/38094/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/54324/2026	SABITA MOHAPATRA	AMIT PRASAD BOSE	/ /
	WP(C)/38095/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/54167/2026	BHARATI BISOI	RAMASHISH ACHARYA	/ /
	WP(C)/38096/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//
209	D-WP(C)/54374/2026	ASHOK KUMAR NAYAK	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/38097/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/53723/2026	TRUPTIMAYEE DEO	DILIP KUMAR SAHU	/ /
	WP(C)/38098/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/53210/2026	KUMUDA DAS	MRUGANKA MAULI PATNAIK	/ /
	WP(C)/38099/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/54031/2026	UMESH ROUT	NIRANJAN LENKA	/ /
	WP(C)/38100/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/41375/2026	RAMESH KUMAR BEHERA	SAIBRATA RATH	/ /
	WP(C)/38101/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/54537/2026	DEV PRAKASH MAHAPATRA	SOURAV SUMAN BHUYAN	/ /
	WP(C)/38102/2026	VS	VS	()
		MINISTRY OF CORPORATE AFFAIRS, GOVT.OF INDIA, NEW DELHI		//
215	D-WP(C)/51594/2026	SASHIBHUSAN PATI	ASWINI KUMAR DASH	/ /
	WP(C)/38103/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/54326/2026	CHANDRAMANI PRADHAN	SADASIVA PATRA (1)	/ /
	WP(C)/38104/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/39617/2026	PRAPHULLA CHANDRA SAHU	SIDHARTHA DAS	/ /
	WP(C)/38105/2026	VS	VS	()
		ADDITIONAL DISTRICT MAGISTRATE CUM DISTRICT REGISTRAR, BARGARH		//
218	D-WP(C)/54053/2026	MAMATA BEHERA	RANJAN KUMAR ROUT	/ /
	WP(C)/38106/2026	VS	VS	()
		MD AND CEO OF NATIONAL HOUSING BANK NEW DELHI		//
219	D-WP(C)/43807/2026	MAHENDRA KUMAR DEHURY	AJIT KUMAR MOHANTY	/ /
	WP(C)/38107/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/50093/2026	GITANJALI ROUT	RABINDRA KUMAR SAHOO	/ /
	WP(C)/38108/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/54373/2026	BIJAYA KUMAR BHOI	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/38109/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/40383/2026	BIJAY KUMAR SARAF	ASWINI KUMAR DASH	/ /
	WP(C)/38110/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/54379/2026	CHAITANYA MALLIK	SANJAYA KUMAR PANIGRAHI	/ /
	WP(C)/38111/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/54294/2026	JHARANA NAIK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38112/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/54348/2026	RAMESH SINGH @ RAMESH CHANDRA SINGH	AMIT PRASAD BOSE	/ /
	WP(C)/38113/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/51452/2026	FAKIRA CHARAN GIRI	NIRANJAN LENKA	/ /
	WP(C)/38114/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/54141/2026	MAMITA SETHI	BIJAYA KUMAR BEHERA 1	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/38115/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/54228/2026	NALINIKANTA DAS	ANUP KUMAR PATTNAIK	/ /
	WP(C)/38116/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/54317/2026	DINAKRUSHNA DAS	SAIBRATA RATH	/ /
	WP(C)/38117/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/53800/2026	BANSHIDHARA SAHU	LAXMI NARAYAN PATEL	/ /
	WP(C)/38118/2026	VS	VS	()
		BABITA PRUSETH		//
231	D-WP(C)/54212/2026	ARPITA PATRO	KEDAR SANKAR SAHU	/ /
	WP(C)/38119/2026	VS	VS	()
		BRANCH MANAGER, STATE BANK OF INDIA, KHURDA		//
232	D-WP(C)/54206/2026	TRISHNA SAHOO	KSHIROD KUMAR ROUT	/ /
	WP(C)/38120/2026	VS	VS	()
		UNION OF INDIA		//
233	D-WP(C)/54328/2026	BIDESI BEHERA	SADASIVA PATRA (1)	/ /
	WP(C)/38121/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/54207/2026	M/S FORTIS CHEMICALS PVT LTD	KAJAL SAHOO	/ /
	WP(C)/38122/2026	VS	VS	()
		ADDITIONAL DIRECTOR DGGI, BENGALURU ZONAL UNIT, BENGALURU		//
235	D-WP(C)/54514/2026	HIMANSHU BHUSANA BEHERA	SAILABALA JENA	/ /
	WP(C)/38123/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/54512/2026	SANJAY KUMAR MOHAKUD	SK. ZAFARULLA	/ /
	WP(C)/38124/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/54160/2026	MANOJ KANTA	NIRANJAN MAHARANA	/ /
	WP(C)/38125/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/54351/2026	DIPTIRANI SAHU	GYANA RANJAN SETHI	/ /
	WP(C)/38126/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
239	D-WP(C)/54335/2026	RANJIT PRADHAN	SAIBRATA RATH	/ /
	WP(C)/38127/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/54449/2026	AMRIT PRASAD SWAIN	ANUP KUMAR MOHAPATRA	/ /
	WP(C)/38128/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/54337/2026	SANTOSH KUMAR PRADHAN	SAIBRATA RATH	/ /
	WP(C)/38129/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/53887/2026	SARBESWAR SAHU	DURGESH NARAYAN RATH	/ /
	WP(C)/38130/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/54213/2026	KAMALENDU BIKASH DASH SHARMA	PITAMBAR PANDA	/ /
	WP(C)/38131/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/54012/2026	SNIGDHARANI MOHAPATRA	PRONOY MOHANTY	/ /
	WP(C)/38132/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/54226/2026	KAJAL SATYAVRATY DEVESH	DEVAVRAT DEVESH	/ /
	WP(C)/38133/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/36931/2026	DHUBEI KUMAR ARKA	ASHUTOSH KUANR	/ /
	WP(C)/38134/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/54196/2026	HEMSAGAR MAHAPATRA	DHIRENDRA KUMAR MOHAPATRA	/ /
	WP(C)/38135/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/54341/2026	DHRUBA CHARAN TARAI	AMIT PRASAD BOSE	/ /
	WP(C)/38136/2026	VS	VS	()
		SPECIAL LAND ACQUISITION OFFICER, MAJOR INDUSTRIAL PROJECT, JAGATSINGHPUR		//
249	D-WP(C)/54371/2026	AKHILA KUMAR MOHANTY	KUNAL KUMAR SWAIN	/ /
	WP(C)/38137/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/54232/2026	NIBEDITA SAHU	SUBHADUTTA ROUTRAY	/ /
	WP(C)/38138/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/54306/2026	KAILASH SINGH SENGHAR	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38139/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/53125/2026	RATNAKAR ROUTRAY	SRINIVAS MOHANTY	/ /
	WP(C)/38140/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/44432/2026	BIJAY KUMAR ROUT	SOUMYA RANJAN MOHANTY	/ /
	WP(C)/38141/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/54408/2026	SMRUTI RANJAN SAHOO	ADYASIDHI MISHRA	/ /
	WP(C)/38142/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/54310/2026	PRIYATAMA NAYAK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38143/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/54250/2026	PUNYASLOKA REDDY	SHYAM SUNDAR TRIPATHY	/ /
	WP(C)/38144/2026	VS	VS	()
		UNION OF INDIA		//
257	D-WP(C)/54535/2026	UNION OF INDIA	PRANAB KUMAR PASAYAT	/ /
	WP(C)/38145/2026	VS	VS	()
		SANATAN MALLICK		//
258	D-WP(C)/54047/2026	NABAJUGA EDUCATIONAL AND CHARITABLE TRUST	RANJAN KUMAR ROUT	/ /
	WP(C)/38146/2026	VS	VS	()
		DISTRICT MAGISTRATE, KHURDA		//
259	D-WP(C)/53862/2026	LOKESH BANCHHOR	KUNAL KUMAR SWAIN	/ /
	WP(C)/38147/2026	VS	VS	()
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//
260	D-WP(C)/53519/2026	BIBHISAN SAHU	SAIBRATA RATH	/ /
	WP(C)/38148/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/54343/2026	RABINDRA KUMAR BISOI	SAIBRATA RATH	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/38149/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/52163/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA (SR. ADV.)	/ /
	WP(C)/38150/2026	VS	VS	()
		MEMBER, BOARD OF REVENUE, ODISHA, KATAKA		//
263	D-WP(C)/54454/2026	GOURI MALIK	SUKANTA KUMAR DALAI	/ /
	WP(C)/38151/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/53707/2026	BAIDHAR SAHOO	NRUSINGH CHARAN ROUT	/ /
	WP(C)/38152/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/54479/2026	MANMATH NATH MOHANTY	DR. JITENDRA KUMAR LENKA	/ /
	WP(C)/38153/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/52164/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA	/ /
	WP(C)/38154/2026	VS	VS	()
		MEMBER, BOARD OF REVENUE, KATAKA		//
267	D-WP(C)/51721/2026	ROSALIN MOHAPATRA	KUNAL KUMAR SWAIN	/ /
	WP(C)/38155/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/52165/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA (SR. ADV.)	/ /
	WP(C)/38156/2026	VS	VS	()
		MEMBER, BOARD OF REVENUE, ODISHA, KATAKA		//
269	D-WP(C)/54481/2026	BIJAY KUMAR KAR	DR. JITENDRA KUMAR LENKA	/ /
	WP(C)/38157/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/54452/2026	SUBASH CHANDRA MOHANTY	SUKANTA KUMAR DALAI	/ /
	WP(C)/38158/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/52166/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA (SR. ADV.)	/ /
	WP(C)/38159/2026	VS	VS	()
		MEMBER, BOARD OF REVENUE, ODISHA, KATAKA		//
272	D-WP(C)/51360/2026	MADHUMITA BHADRA	SANJAY KUMAR PATRA	/ /
	WP(C)/38160/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
273	D-WP(C)/54011/2026	DILLIP KUMAR LENKA	MANA MOHAN PATTANAIK	/ /
	WP(C)/38161/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/52167/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA	/ /
	WP(C)/38162/2026	VS	VS	()
		MEMBER, BOARD OF REVENUN, KATAKA		//
275	D-WP(C)/49471/2026	ASHOK KUMAR SAHOO	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/38163/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/54151/2026	ARNAPURNA SWAIN	AKSHYANGSHU SEKHAR NANDY	/ /
	WP(C)/38164/2026	VS	VS	()
		ODISHA HYDRO POWER CORPORATION LTD. (OHPC), BHUBANESWAR		//
277	D-WP(C)/54540/2026	BIJAYA KUMAR BHOI	ANUPAM RATH	/ /
	WP(C)/38165/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/54517/2026	SUBHASHISH GIRI	LAXMIKANTA MOHANTY	/ /
	WP(C)/38166/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/54380/2026	JYOTIRANJAN SAMANTARAY	PRAVAT KUMAR MUDULI	/ /
	WP(C)/38167/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/54346/2026	MANOJ KUMAR JENA	SAIBRATA RATH	/ /
	WP(C)/38168/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/54542/2026	BASANTI KHADIA	ANUPAM RATH	/ /
	WP(C)/38169/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/54219/2026	SABITA SAHOO	AJAYA KUMAR TRIPATHY	/ /
	WP(C)/38170/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/54495/2026	KARMA SINGH	DR. JITENDRA KUMAR LENKA	/ /
	WP(C)/38171/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/53146/2026	V.PARVATHI	DURGA PRASAD PANIGRAHI	/ /
	WP(C)/38172/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/48068/2026	GIRIDHARI SAHOO	SADASIVA PATRA (1)	/ /
	WP(C)/38173/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/54414/2026	M/S MAA BUDHI INDANE GAS, ANUGUL	KSHIROD KUMAR ROUT	/ /
	WP(C)/38174/2026	VS	VS	()
		PUNJAB NATIONAL BANK, KHURDA		//
287	D-WP(C)/54392/2026	BATISHA MAHANANDA	GOKULANANDA SAHU	/ /
	WP(C)/38175/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/52155/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA (SR. ADV.)	/ /
	WP(C)/38176/2026	VS	VS	()
		MEMBER, BOARD OF REVENUE, ODISHA, KATAKA		//
289	D-WP(C)/54520/2026	MANAS RANJAN JENA	LAXMIKANTA MOHANTY	/ /
	WP(C)/38177/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/49233/2026	BABRUBAHAN ROUL	BYOMAKESH TRIPATHY	/ /
	WP(C)/38178/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/54527/2026	SATYABANA ROUT	SAIBRATA RATH	/ /
	WP(C)/38179/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/54496/2026	TAPAN KUMAR DIKSHIT	JAJATI KESHARI KHUNTIA	/ /
	WP(C)/38180/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/54350/2026	GANESH PRASAD PALAI	KUNAL KUMAR SWAIN	/ /
	WP(C)/38181/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/53496/2026	JAGAMANI MOHANTY	SAKTIDHARA MISHRA	/ /
	WP(C)/38182/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/52156/2026	GEETIGUNJAN SARANGI	SAMIR KUMAR MISHRA	/ /

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/38183/2026	VS	VS	()
		MEMBER, BOARD OF REVENUE, KATAKA		//
296	D-WP(C)/54085/2026	K.P.ANITA	RAMASHISH ACHARYA	/ /
	WP(C)/38184/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
297	D-WP(C)/54531/2026	RABINDRA NATH GOUDA	SAIBRATA RATH	/ /
	WP(C)/38185/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/54582/2026	DIPTIRANJAN MOHANTY	SIDHANT DWIBEDI	/ /
	WP(C)/38186/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/53698/2026	DAMODAR SAHOO	NRUSINGH CHARAN ROUT	/ /
	WP(C)/38187/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/54383/2026	ALLIYA RAITA	DURGESH NARAYAN RATH	/ /
	WP(C)/38188/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/54386/2026	PRAFULLA SABAR	DURGESH NARAYAN RATH	/ /
	WP(C)/38189/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/54143/2026	BIJAY KUMAR BISWAL	GOPINATH MISHRA	/ /
	WP(C)/38190/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/54465/2026	NIRANJAN PRADHAN	ANUP KUMAR BISWAL	/ /
	WP(C)/38191/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/54270/2026	BARSHA BEHERA	PRAJIT KUMAR PRADHAN	/ /
	WP(C)/38192/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/54387/2026	BIJOY KUMAR MANDINGA	DURGESH NARAYAN RATH	/ /
	WP(C)/38193/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/54455/2026	SASHIKANTA JENA	BIGYAN KUMAR SHARMA	/ /
	WP(C)/38194/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
307	D-WP(C)/53701/2026	RAMAMANI MALLICK	NRUSINGH CHARAN ROUT	/ /
	WP(C)/38195/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/54179/2026	KABITA BARICK	RAMASHISH ACHARYA	/ /
	WP(C)/38196/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
309	D-WP(C)/54536/2026	MALAYA RANJAN BISWAL	SAIBRATA RATH	/ /
	WP(C)/38197/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-WP(C)/54617/2026	TANMAYA KUMAR PANDA	RAHUL PRADHAN	/ /
	WP(C)/38198/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-WP(C)/54613/2026	BIJAY CHANDRA RANA	JAYDEEP PAL	/ /
	WP(C)/38199/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/52180/2026	SRI SRI HARIHARA GRAMYA COMMITTEE, CUTTACK	ABHIRAM SWAIN	/ /
	WP(C)/38200/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-WP(C)/54181/2026	NAMITA JENA	RAMASHISH ACHARYA	/ /
	WP(C)/38201/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD.,SUNDERGARH		//
314	D-WP(C)/54385/2026	KIRTAN BIHARI MAJHI	DURGESH NARAYAN RATH	/ /
	WP(C)/38202/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/54591/2026	ITISHREE MOHANTY	DEBARANJAN RAY	/ /
	WP(C)/38203/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-ABLAPL/34923/2026	RANJAN NAG	SINCHAN RATH	JALESWAR /615 /2026
	ABLAPL/13139/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-ABLAPL/34725/2026	PRIYANSU NAIK@ PRIYANSHU RANJAN NAIK	GYANA RANJAN NAYAK	TALCHER TOWN /1195 /2026
	ABLAPL/13140/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/34930/2026	SETA NAYAK	DEEPAK KU SAHOO	/ /0
	ABLAPL/13141/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-ABLAPL/34873/2026	KAILASH CHANDRA MAHANTA	PARTHA SARATHI DAS	GHATAGAON /543 /2026
	ABLAPL/13142/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-ABLAPL/34892/2026	SUSANTA PAIKARAY	SANJIB KUMAR BHANJADEO	KHURDA SADAR /450 /2026
	ABLAPL/13143/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-ABLAPL/34948/2026	PRABIN KUMAR BHOI	PABITRA KUMAR NAYAK	BARPALLI /496 /2026
	ABLAPL/13144/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-ABLAPL/34859/2026	RANJAN KUMAR PRADHAN	SUJIT KUMAR SAHU	NAYAPALLI P.S. /891 /2026
	ABLAPL/13145/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-ABLAPL/34771/2026	SOMANATH CHOPADI	MANGU NANDY	POTTANGI /176 /2026
	ABLAPL/13146/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000111/2026
324	D-ABLAPL/34949/2026	KIRTI MAHALIK	AMULYA RATNA PANDA	BALASORE SADAR /609 /2026
	ABLAPL/13147/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-ABLAPL/34991/2026	NIRUPAMA BALIARSINGH	PRAVASH CHANDRA JENA	FATEGARH /309 /2026
	ABLAPL/13148/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-ABLAPL/34871/2026	RAHUL NAYAK @NAIK	LAMBODAR ACHARI	BHANJANAGAR /641 /2026
	ABLAPL/13149/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-ABLAPL/35015/2026	G. NARASING REDDY	TARA PRASAD MOHAPATRA	SEA BEACH /348 /2026
	ABLAPL/13150/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-ABLAPL/33663/2026	PADMINI SWAIN	BISWARANJAN DALAI	NISCHINTAKOILI /395 /2026
	ABLAPL/13151/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-ABLAPL/34329/2026	PINKY MAHARANA@SUPRIYA OJHA@PINKI	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13152/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/34954/2026	SUBHRANSHU MOHARANA	T.S.SWARAJ	/ /0
	ABLAPL/13153/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/34960/2026	SIKHAR LENKA	SARAT KUMAR JENA	BARANGA /574 /2026
	ABLAPL/13154/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/34779/2026	PRATAP KUMAR PRADHAN @ MITU	RAMDAS ACHARY	SATYABADI /426 /2026
	ABLAPL/13155/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/34831/2026	N. RAJENDRA KUMAR	CHIRANJIB ROUT	KANIHA /329 /2026
	ABLAPL/13156/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/34636/2026	CHANDAN MISHRA	BASUDEV MISHRA	MUDANPUR RAMPUR /271 /2026
	ABLAPL/13157/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/34838/2026	ANTARYAMI BHOI	DEEPAK RANJAN PARIDA	/ /0
	ABLAPL/13158/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/34943/2026	NALINIKANTA JENA @NALIN JENA	SUKANTA KUMAR DALAI	KRUSHNA PRASAD /286 /2026
	ABLAPL/13159/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/34952/2026	SK.ABDUL HABIB @ RAJA KHAN	SATYA RANJAN MULIA	BELPARA /275 /2026
	ABLAPL/13160/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/34989/2026	SUMITRA DEVI	MASUM PRIYADARSANI BEHERA	GOLANTHARA (BERHAMPUR) /458 /202
	ABLAPL/13161/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/34766/2026	MALLIK JAFAR	ANITA SAHOO	Bamapada (Industrial Area) /187 /2025
	ABLAPL/13162/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/34902/2026	TUSHAR KUMAR BEHERA @TUSHAR BEHERA	DIBYA JYOTI SAHOO	BHADRAK TOWN /667 /2026
	ABLAPL/13163/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
341	D-ABLAPL/34881/2026	SHEK NASIMUDDIN	MOHAMMAD AKRAM	INDUSTRIAL ESTATE PS /342 /2026
	ABLAPL/13164/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-ABLAPL/34887/2026	FAKURUDDIN KHAN	MOHAMMAD AKRAM	INDUSTRIAL ESTATE PS /342 /2026
	ABLAPL/13165/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/34305/2026	BALA CHHATRIA	SURYAKANTA DWIBEDI	KISHORENAGAR (ANUGUL) /46 /2023
	ABLAPL/13166/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/34903/2026	MANTU @MAHESWAR GIRI	DIBYA JYOTI SAHOO	BHADRAK TOWN /648 /2026
	ABLAPL/13167/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-ABLAPL/33487/2026	BULI PRADHAN	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/13168/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-ABLAPL/34929/2026	PRASANTA KUMAR SWAIN @ PUNIA SWAIN	RAJENDRA NARAYAN ROUT	PURI TOWN /747 /2026
	ABLAPL/13169/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-ABLAPL/34939/2026	JITENDRA SWAIN	SUSANTA KUMAR BARAL	ATHGARH /469 /2026
	ABLAPL/13170/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-ABLAPL/34661/2026	BISWARANJAN KHUNTIA	KARUNAKAR GAYA	TANGI /466 /2025
	ABLAPL/13171/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-ABLAPL/34431/2026	DILU @ DILLIP PANI	MANOJ BIHARI DAS	CUTTACK SADAR /745 /2026
	ABLAPL/13172/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-ABLAPL/34778/2026	SHOVU @ SOBHA SENAPATI	DEEPAK PANDA	PURI SADAR /539 /2026
	ABLAPL/13173/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/34847/2026	DEBENDRA KUMAR ACHARYA @ DEBENDRA ACHARYA	SMRUTI RANJAN ROUT	/ /0
	ABLAPL/13174/2026	VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/34879/2026	AMARBAR NAYAK @ KUNU NAYAK	AVIJIT PATNAIK	NANDIPADA /394 /2026
	ABLAPL/13175/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/34852/2026	SANTI SAHOO	DEBENDRA NARAYAN PATTANAIK	TANGI (KHURDA) /713 /2026
	ABLAPL/13176/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/34772/2026	MAHESWAR MAHANTA	UMAKANTA BARIK	BARIA /143 /2026
	ABLAPL/13177/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/34893/2026	DILU @ DILIP KUMAR SETHY	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /9 /2023
	ABLAPL/13178/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-ABLAPL/34992/2026	ROHIT KUMAR PATRA	MASUM PRIYADARSANI BEHERA	GOLANTHARA (BERHAMPUR) /458 /202
	ABLAPL/13179/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-ABLAPL/34994/2026	TARAPRASAD RAY	AMLAN SHAKTI PAUL	JATNI P.S. /557 /2026
	ABLAPL/13180/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/34837/2026	SUBASH CHANDRA DAS	BHABANI SHANKAR DAS	/ /0
	ABLAPL/13181/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
		STATE OF ODISHA		2(A)CC/0000140/2026
359	D-ABLAPL/34942/2026	TRILOCHAN DAS @SAURIA	SUDEEP KUMAR SARANGI	KHANDAPARA /2 /2023
	ABLAPL/13182/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/34698/2026	MANAS BIRA @ MANAS KUMAR BIRA	KASHINATH PATTANAIK	BANKI /230 /2026
	ABLAPL/13183/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-ABLAPL/34828/2026	LAMBU SIKHA	DHANANJAYA MUND	/ /0
	ABLAPL/13184/2026	VS	VS	()
		STATE OF ODISHA(VIG.)		//
362	D-ABLAPL/34751/2026	PABITRA BARIK	RAKESH KUMAR ROUTRAY	BANSADA /23 /2026
	ABLAPL/13185/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-ABLAPL/34752/2026	SUSANTA MATAM	SUCHIT KUMAR NAYAK	JEYPORE SADAR /258 /2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13186/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/34899/2026	KRUPASINDHU BEHERA	DIBYA JYOTI SAHOO	TIHIDI /448 /2026
	ABLAPL/13187/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/34638/2026	JIBAN MALLICK	SAROJ KUMAR PADHI	PIPLI /678 /2026
	ABLAPL/13188/2026	VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/34909/2026	BHAJA KISAN @ BHAJAMAN KISAN	SUSHANTA KUMAR PRADHAN	REAMAL /115 /2026
	ABLAPL/13189/2026	VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/34560/2026	ROHIT KUMAR JAISWAL	ASHOK KUMAR SARANGI	K.BALANG /241 /2026
	ABLAPL/13190/2026	VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/34972/2026	DEEPAK KUMAR NAYAK	RANJAN KUMAR NAYAK	KHARABEL NAGAR P.S. /755 /2026
	ABLAPL/13191/2026	VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/34904/2026	DIBYALOCHAN GADUA	SANJAYA KUMAR PANIGRAHI	SUBALAYA /173 /2026
	ABLAPL/13192/2026	VS	VS	()
		STATE OF ODISHA		//